

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

OA.198/97

... Dt. of Order: 11.2.2002.

PRESENT: Hon'ble Mr. B.P. Singh, Administrative Member
Hon'ble Mr. M.L. Chauhan, Judicial Member.

...
BENODE BEHARI MONDAL

VS

UNION OF INDIA & ORS

...

For the Applicant: Mr. Samir Ghosh, Counsel
For the Respondents: None.

...
ORDER

The learned counsel Shri Samir Ghosh for the applicant
informs that the applicant in this case has since died and
therefore he submits that the case may be dismissed as abated.

The OA is dismissed as abated.


(M.L. CHAUHAN)
Member (J)


(B.P. SINGH)
Member (A)

mb.